

provider, who has secured any material or information from a user, from passing it on to other persons, without the consent of user.

Issuance of SIM without verification

601. SHRI PRAKASH JAVADEKAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that mobile phone companies sell thousands of pre-activated SIMs and post paid connections without proper verification;

(b) if so, the details thereof; and

(c) whether Government has taken measures to ensure that no company activates the SIM without thorough verification?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) to (c) During Sample Subscribers Verification audit, it was detected that some pre-paid and post paid mobile SIM Cards were issued by Mobile Service Providers without proper verification. Government has directed that no company shall activate the mobile telephone connection without prescribed verification. A penalty of Rs. 1000/- was prescribed for each unverified detected subscriber. A penalty of Rs. 3180.43 Lakhs was levied for 3,18,043 such cases for period upto September, 2008.

Restoration in the Capital by ASI

602. SHRIMATI HEMA MALINI: Will the PRIME MINISTER be pleased to state:

(a) how far it is a fact that due to improper restoration method by Archaeological Survey of India (ASI) most prominent monuments in the capital including 'Khirkki Masjid' and 'Safdarjung Tomb' are slowly turning pink;

(b) if so, whether Government is taking any steps to restore original colour;

(c) if so, the details thereof and by when the original colours of monuments are expected to be restored;

(d) whether necessary funds are available; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) No, Sir. Every care is taken for proper conservation of protected monuments by the Archaeological Survey of India.

(b) and (c) Do not arise.

(d) Yes, Sir. The details of expenditure incurred for Khirkki Masjid and Safdarjung Tomb for last three years and allocation for the current financial year are as under: